

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No.492 of 2015
IN
OA No.1212 of 2015

New Delhi, this the 11th Day of September, 2015

HON'BLE SHRI A.K. BHARDWAJ, MEMBER (J)
HON'BLE SHRI SHEKHAR AGARWAL, MEMBER (A)

Shri Sanjay Khurana
s/o late Shree Gulshan Rai Khurana
Having address at :
F-133, 3rd Floor, Street No.11,
West Vinod Nagar, Delhi-110092.

....Petitioner
(By Advocate : Shri B.N. Mishra for Shri Sidharth Joshi)

versus

Bridadier J.J.S. Binder,
Commandant
Central Ordnance Depot,
Having Address at:
Delhi Cantt-10,
Pin-900106.
C/o 56 APO

....Respondent
(By Advocate: Shri Hanu Bhaskar)

ORDER (ORAL)

SHRI A.K. BHARDWAJ, MEMBER (J) :

The only direction issued in terms of the Order dated 31.3.2015 passed in OA 1212/2015, disobedience of which has been alleged in the present Contempt Petition, was to communicate the speaking order to the applicant.

2. Counsels for the parties are *ad idem* that the speaking order is communicated to the petitioner. In the wake, the present Contempt Petition is closed. Notice issued to the respondent is discharged.

(SHEKHAR AGARWAL)
MEMBER (A)

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(A.K. BHARDWAJ)
MEMBER (J)